

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION No. 691  
TO BE ANSWERED ON 26th July, 2024**

**FOREIGN MEDICAL GRADUATES**

**691. SHRI PRADYUT BORDOLOI:**

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the total number of Foreign Medical Graduates (FMGs) in the country whose education has been affected by the Russia-Ukraine war;
- (b) whether FMGs are maliciously obtaining compensatory certificates as per the notification issued by National Medical Council (NMC) in June, 2024;
- (c) if so, the details thereof along with the total number of students obtaining such certificates;
- (d) whether the Government has given any prior intimation to the parents of FMG and if so, the details thereof;
- (e) whether the Government has any plan to extend the window to the FMG's for the completion of their academic transfer and if so, the details thereof; and
- (f) the steps taken/proposed to be taken by the Government to prevent the future of the FMGs from jeopardy and the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SMT. ANUPRIYA PATEL)**

(a): Data regarding number of Foreign Medical Graduates (FMGs) in the country whose education has been affected by the Russia-Ukraine war is not available with National Medical Commission (NMC).

(b) to (d): No such case has been reported to NMC.

(e) and (f): The NMC vide Public Notice dated 06.09.2022 allowed the Academic Mobility

Program in respect of Indian Medical Students for temporary relocation to other Universities in 29 countries as a one time measure to FMGs. This was extended by NMC upto 07.03.2024. At present, there is no proposal under consideration for further extension. The NMC vide public notices dated 07.12.2023 and 19.06.2024 has granted relaxation and clarification which have resolved all the issues of FMGs reported to NMC.

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